

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SARGA HOTEL PRIVATE LIMITED

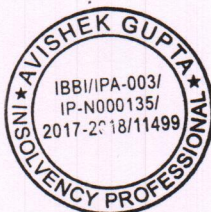
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sarga Hotel Private Limited
2.	Date of incorporation of corporate debtor	09/06/2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101WB2004PTC098787
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. X-1, 2 & 3 Block- EP Sector-V, Salt Lake City, Kolkata WB -700091 IN
6.	Insolvency commencement date in respect of corporate debtor	11.02.2022 being date of order by Hon'ble NCLT, Kolkata
7.	Estimated date of closure of insolvency resolution process	09.08.2022 (180 days from CIRP commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Avishek Gupta IBBI /IPA- 003/IP-N000135/2017-18/11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK – 104, Sector II, Salt Lake City, Kolkata – 700091 Email: <u>avishek@optimusresolution.net</u>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CK – 104, Sector II, Salt Lake City, Kolkata – 700091 Email: <u>cirp.sargahotel@gmail.com</u>
11.	Last date for submission of claims	25.02.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sarga Hotel Private Limited on 11.02.2022.

The creditors of Sarga Hotel Private Limited are hereby called upon to submit their claims with proof on or before 25.02.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Avishek Gupta

Avishek Gupta
Interim Resolution Professional
For Sarga Hotels Private Limited

Date: 14.02.2022
Place: Kolkata

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SARGA HOTEL PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Sarga Hotel Private Limited
2.	Date of Incorporation Of Corporate Debtor	09/06/2004
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Kolkata
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U55101WB2004PTC098787
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No. X-1, 2 & 3 Block- EP, Sector-V, Salt Lake City, Kolkata WB -700091 IN
6.	Insolvency commencement date in respect of Corporate Debtor	11.02.2022 being date of order by Hon'ble NCLT, Kolkata
7.	Estimated date of closure of insolvency resolution process	09.08.2022 (180 days from CIRP commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Avishek Gupta IBBI /IPA- 003/IP-N000135/2017-18/11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK – 104, Sector II, Salt Lake City, Kolkata – 700091 Email: avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	CK – 104, Sector II, Salt Lake City, Kolkata – 700091 Email: cirp.sargahotel@gmail.com
11.	Last date for submission of claims	25.02.2022
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b)Details of authorized representatives are available:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sarga Hotel Private Limited on 11.02.2022.

The creditors of Sarga Hotel Private Limited are hereby called upon to submit their claims with proof on or before 25.02.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Avishek Gupta

**Interim Resolution Professional
For Sarga Hotel Private Limited**

Date: 14.02.2022

Place: Kolkata

ফর্ম এ

প্রকাশ্য ঘোষণা

[ইনসলভেন্সি অ্যান্ড ব্যাল্কেটপারিসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রিজোলিউশন প্রসেস কর্পোরেট পার্সনস) রেগুলেশনস ২০১৬-এর জন্য রেগুলেশন ৬ অনুযায়ী]

স্বর্গ হোটেল প্রাইভেট লিমিটেডের উত্তমর্গবর্গের অবগতির উদ্দেশ্যে

প্রাসঙ্গিক বিবরণ

১.	কর্পোরেট ডেটর-এর নাম	স্বর্গ হোটেল প্রাইভেট লিমিটেড
২.	কর্পোরেট ডেটর-এর সমিতিবন্ধের তারিখ	০৯/০৬/২০০৮
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর সমিতিবন্ধ/রেজিস্টার্ড হয়েছে	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪.	কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U55101WB2004PTC098787
৫.	কর্পোরেট ডেটর-এর রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	প্লট নং এক্স-১, ২ এবং ৩, ব্লক- ইপি, সেক্টর- V, সন্টলেক সিটি, কলকাতা, পঃ বঃ-৭০০ ০৯১ (ভারত)
৬.	কর্পোরেট ডেটরের ক্ষেত্রে ইনসলভেন্সি শুরু তারিখ	১১.০২.২০২২ মহামান্য এনসিএলটি, কলকাতার আদেশ
৭.	ইনসলভেন্সি রিজোলিউশন প্রসেসবদ্ধ হওয়ার তারিখ	০৯.০৮.২০২২ (সি আই আর পি আরন্ডের তারিখ থেকে ১৮০ দিন)
৮.	ইন্টেরিম রিজোলিউশন পেশাদার হিসেবে কর্মরত ইনসলভেন্সি পেশাদার-এর নাম এবং রেজিস্ট্রেশন নম্বর	শ্রী অভিষেক গুপ্তা IBBI/IPA-003/IP-N000135/2017-18/11499
৯.	বোর্ডে নথিভুক্ত ইন্টেরিম রিজোলিউশন পি-৪১, প্রিন্সিপাল স্ট্রিট, রুম নং- ২২২	সি কে ১০৪, সেক্টর-২, সন্টলেক সিটি, কলকাতা-৭০০ ০৯১, ই-মেল: avishek@optimusresolution.net
১০.	ইন্টেরিম রিজোলিউশন পেশাদার-এর সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা এবং ই-মেল:	সি কে ১০৪, সেক্টর-২, সন্টলেক সিটি, কলকাতা-৭০০ ০৯১ ই-মেল: cirp.sargahotel@gmail.com
১১.	দাবিসমূহ জমার শেষ তারিখ	২৫.০২.২০২২
১২.	ইন্টেরিম রিজোলিউশন পেশাদার কর্তৃক নির্ধারিত ২১ ধারার ৬-এ উপধারার রুজ (বি)-এর অধীনে উত্তমর্গদের শ্রেণিসমূহ	প্রযোজ্য নয়
১৩.	একটি শ্রেণিতে উত্তমর্গদের অনুমোদিত প্রতিনিধি হিসেবে কাজ করার জন্য চিহ্নিত ইনসলভেন্সি পেশাদারের নাম	প্রযোজ্য নয়
১৪.	(ক) প্রাসঙ্গিক ফর্ম এবং (খ) অনুমোদিত প্রতিনিধিদের বিবরণ যেখানে পাওয়া যাবে	ওয়েব লিঙ্ক: https://ibbi.gov.in/home/downloads ব্যবহারিক ঠিকানা: প্রযোজ্য নয়

এই মর্মে বিজ্ঞপ্তি জারি করা হচ্ছে যে, ন্যাশনাল কোম্পানি ল' স্বর্গ হোটেল প্রাইভেট লিমিটেডের ইনসলভেন্সি রিজোলিউশন প্রক্রিয়া শুরুর আদেশ জারি করেছে ১১.০২.২০২২-এ।

স্বর্গ হোটেল প্রাইভেট লিমিটেডের উত্তমর্গগণকে এতদ্বারা তাদের দাবি ২৫.০২.২০২২ ক্রম নং-১০-এ উল্লিখিত ঠিকনায় ইন্টেরিম রিজোলিউশন পেশাদারকে জানাতে হবে প্রমাণ-সহ। আর্থিক উত্তমর্গগণ তাদের দাবি প্রমাণ-সহ দেবেন কেবল বৈদ্যুতিন মাধ্যমে। বাকি সব উত্তমর্গগণ ব্যক্তিগতভাবে, ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাবি-সহ প্রমাণ দিতে পারেন। আর্থিক উত্তমর্গগণ বৈদ্যুতিন মাধ্যমে এবং অন্যান্য উত্তমর্গগণ হাতে হাতে, ডাকে বা বৈদ্যুতিন মাধ্যমে তাঁদের দাবি প্রমাণ-সহ পেশ করবেন। মিথ্যা ও বিভ্রান্তিকর দাবির প্রমাণ জরিমানাযোগ্য।

তারিখ: ১৪.০২.২০২২

স্থান: কলকাতা

স্বাঃ/-

অভিষেক গুপ্তা

স্বর্গ হোটেল প্রাইভেট লিমিটেড-এর ইন্টেরিম রিজোলিউশন প্রফেশনাল